

trial Finance Corporation of India in 1969-70 (July-June) industrial concerns in Maharashtra, (mostly Sugar and Textile Cooperatives) got about Rs. 6.46 crores. Financial assistance by the Industrial Finance Corporation of India is not granted on regional basis but depends on receipt of applications from viable projects. The Corporation has not rejected any application for financial assistance from the Kerala State during the last 12 years.

(c) The Industrial Finance Corporation of India has been directed to assist as far as may be practicable, the industrial development of backward States and areas in order that such regions may attain a more balanced economic development. The Corporation considers applications for financial assistance from projects located in less developed States sympathetically subject to such projects being found technically and financially viable. The Corporation has also recently announced its scheme to extend financial assistance on concessional terms to small and medium sized industrial enterprises in backward States/areas.

(d) Does not arise.

Financial Aid to Flood Affected States

2590. SHRI S. M. BANERJEE :
SHRI TRIDIB KUMAR CHAUDHURI :

Will the Minister of FINANCE be pleased to state :

(a) the financial aid given to the various States for helping the flood affected people ; and

(b) whether the financial aid demanded by the States has not been given in full ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) A Statement is laid on the Table of the House.

(b) Central assistance to States towards expenditure on relief measures necessitated

on account of floods and other calamities is provided against ceilings adopted on the basis of the recommendations of Central teams deputed to the States to make an on the spot assessment of the situation and the requirement of funds for such relief measures. The Central teams make their recommendations after holding detailed discussions with the representatives of the State Governments, taking into consideration, *inter-alia*, the estimated expenditure on the relief programmes proposed by the State Government, the extent of the distress resulting from the natural calamity, population affected, the extent of loss to crops, buildings and property, the type of programmes that should be undertaken for relief purposes, the financial position of the State Government, etc. The actual release of assistance, subject to the ceilings fixed, is by way of reimbursement of expenditure to be initially incurred by the concerned State Governments themselves and reported by them from time to time.

Statement

Details of financial assistance given to States towards expenditure on flood relief measures during 1969-70 (upto 26th November, 1970)

	(Rs. in crores)
1. Assam	2.00
2. Bihar *	2.00
3. Gujarat	2.00
4. Kerala	1.00
5. Uttar Pradesh	3.00
6. West Bengal	7.00

* Includes drought relief expenditure also.

Investigation Conducted into the Affairs of Indian Institute of Public Administration

2591. SHRI N. SHIVAPPA : Will the Minister of FINANCE be pleased to state :

(a) whether some investigation has recently been conducted into the affairs of